POST OFFER ADVERTISEMENT UNDER REGULATION 18 (12) OF SECURITIES AND EXCHANGE BOARD OF INDIA (SUBSTANTIAL ACQUISITION OF SHARES AND TAKEOVERS) REGULATIONS, 2011, AND AMENDMENTS THERETO ("SEBI (SAST) REGULATIONS, 2011") FOR THE ATTENTION OF THE PUBLIC SHAREHOLDERS OF

BALGOPAL COMMERCIAL LIMITED

(*CIN: L43299MH1982PLC368610*)

Registered Office: Flat No. B-002, Dreamax Vega, Upadhyay Compound, Pump House, Jijamata Road, Andheri (East), Mumbai - 400093, Maharashtra, India.
Tel. No.: +91 93249 22533 • **Email ID:** info@bcommercial.org • **Website:** www.bcommercial.org

Open Offer for acquisition up to 49,43,000 fully paid-up equity shares having face value of ₹10 each representing 26.00% of the Emerging Voting Share Capital of Balgopal Commercial Limited ("Balgopal"/"Target Company") at a price of ₹60.00 per equity share from the eligible equity shareholders of the Target Company by Mr. Sandeep Jindal ("Acquirer 1"), Allied Commodities Private Limited ("Acquirer 2"), Prompt Vanijya LLP ("Acquirer 3"), ("Acquirer 1", "Acquirer 2" and "Acquirer 3" hereinafter collectively referred to as "Acquirers") and Basudev Dealers LLP ("PAC 1"), Mr. Vjay Laltaprasad Yadav ("PAC 2") ("PAC 1" and "PAC 2" hereinafter collectively referred to as "PACs") pursuant to and in compliance with Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 and amendments thereto ("SEBI (SAST) Regulations, 2011").

This Post Offer Advertisement is issued by Mark Corporate Advisors Private Limited ("**Manager to the Offer**"), in respect of the Open Offer, on behalf of the Acquirers and the PACs pursuant to and in compliance with Regulation 18(12) of SEBI (SAST) Regulations, 2011. The Detailed Public Statement with respect to the aforementioned offer was made on Tuesday, December 17, 2024 in the following newspapers:

Sr. No.	Newspaper	Language	Edition(s)
1)	Business Standard	English	All Editions
2)	Business Standard	Hindi	All Editions
3)	Navshakti	Marathi	Mumbai Edition

1)	Name of the Target Company	:	Balgopal Commercial Limited	
2)	Name of the Acquirers and the PACs	:	(i) Mr. Sandeep Jindal	: Acquirer 1
			(ii) Allied Commodities Private Limited	: Acquirer 2
			(iii) Prompt Vanijya LLP	: Acquirer 3
			(iv) Basudev Dealers LLP	: PAC 1
			(v) Mr. Vjay Laltaprasad Yadav	: PAC 2
3)	Name of the Manager to the Offer	:	Mark Corporate Advisors Private Limited	
4)	Name of the Registrar to the Offer	:	Maheshwari Datamatics Private Limited	
5)	**Offer Details**:			
	a) Date of Opening of the Offer	:	Friday, April 11, 2025	
	b) Date of Closure of the Offer	:	Monday, April 28, 2025	
6)	Date of Completion of Payment of Consideration and communication of Rejection/Acceptance	:	Wednesday, May 07, 2025	

7) Details of Acquisition by the Acquirers and the PACs:

Sr. No.	Particulars	Proposed in the Letter of Offer (1)	Actuals (1)
7.1.	Offer Price (in ₹)	₹60.00 per Equity Share	₹60.00 per Equity Share
7.2.	Aggregate number of Shares tendered	Up to 49,43,000 Equity Shares (2)	21,64,890
7.3.	Aggregate number of Shares accepted	Up to 49,43,000 Equity Shares (2)	21,64,890
7.4.	Size of the Offer (Number of Equity Shares multiplied by Offer Price per Equity Share)	₹29,65,80,000 (2)(3)	₹12,98,93,400 (3)
7.5.	Shareholding of the Acquirers and the PACs before Public Announcement		
	• Number	39,70,922 (4)	39,70,922 (4)
	• % of Emerging Voting Share Capital	20.89%	20.89%
7.6.	Shares acquired by way of Preferential Allotment		
	• Number	25,00,000	25,00,000
	• % of Emerging Voting Share Capital	13.15%	13.15%
7.7.	Shares Acquired by way of Open Offer		
	• Number	49,43,000	21,64,890
	• % of Emerging Voting Share Capital	26.00%	11.39%
7.8.	Shares acquired after Detailed Public Statement		
	• Number	Nil	Nil
	• % of Emerging Voting Share Capital	Not Applicable	Not Applicable
	• Price of the Shares acquired	Not Applicable	Not Applicable
7.9.	Post Offer Shareholding of the Acquirers and the PACs		
	• Number	1,14,13,922	86,35,812
	• % of Emerging Voting Share Capital	60.04%	45.43%

		Pre-Offer	Post Offer	Pre-Offer	Post Offer
7.10.	Pre & Post offer Shareholding of the Public:				
	• Number	1,13,37,078	75,96,078 (5)	1,13,37,078	1,03,74,188 (5)
	• % of Emerging Voting Share Capital	59.64%	39.96%	59.64%	54.57%

(1) *Percentages disclosed in the table above are computed based on the Emerging Voting Capital.*

(2) *Assuming full acceptance in the Open Offer.*

(3) *Excludes Brokerage and other charges.*

(4) *Includes (i) 6,70,800 equity shares held by Kamla Devi Jindal (Mother of Acquirer 1) representing 3.53% of the Emerging Voting Share Capital of the Target Company; (ii) 10 equity shares held by Vibha Jindal (Wife of Acquirer 1) representing negligible% of the Emerging Voting Share Capital of the Target Company; (iii) 6,86,400 equity shares held by Kiran Dalmia (Mother in Law of Acquirer 1) representing 3.61% of the Emerging Voting Share Capital of the Target Company; and (iv) 82,000 equity shares held by Intellect Stock Broking Limited ("**ISBL**") (in which Acquirer 1 is a Director and has substantial stake directly/indirectly) representing 0.43% of the Emerging Voting Share Capital of the Target Company.*

(5) *Includes 12,02,000 Equity Shares held by the Erstwhile Promoters of the Company namely (i) Banwari Lal Mahansaria (1,30,000 equity shares representing 0.68% of the Emerging Voting Share Capital);(ii) Barun Mahansaria (91,000 equity shares representing 0.48% of the Emerging Voting Share Capital); (iii) Banwari Lal Mahansaria HUF (91,000 equity shares representing 0.48% of the Emerging Voting Share Capital); (iv) Bimla Mahansaria (78,000 equity shares representing 0.41% of the Emerging Voting Share Capital); (v) Raj Kumar Mahansaria (52,000 equity shares representing 0.27% of the Emerging Voting Share Capital); and (vi) Upturn Developers LLP (7,60,000 equity shares representing 4.00% of the Emerging Voting Share Capital);*

*Note: Apart from the above, 40,00,000 warrants to Mr. Sandeep Jindal ("**Acquirer 1**") and 5,00,000 warrants to Mr. Vijay Laltaprasad Yadav ("**PAC 2**") were allotted on January 20, 2025 which are convertible into in aggregate 45,00,000 Equity Shares (each warrant shall be convertible into one equity share not before 9 months but not later than 18 months from the date of allotment of warrants).*

8) The Acquirers and the PACs accept full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI (SAST) Regulations, 2011.

9) A copy of this Post Offer Advertisement will be available on the websites of SEBI and BSE Limited and will be dispatched to the registered office of the Target Company.

Capitalized terms used in this advertisement, but not defined herein, shall have the same meanings assigned to such terms in the Letter of Offer dated March 29, 2025.

Issued by Manager to the Offer:

MARK

MARK CORPORATE ADVISORS PRIVATE LIMITED
CIN: U67190MH2008PTC181996
404/1, The Summit, Sant Janabai Road (Service Lane),
Off. W. E. Highway, Vile Parle (East), Mumbai - 400 057.
Tel. No.: +91 22 2612 3207/08
Contact Person: Mr. Manish Gaur
E-Mail: openoffer@markcorporateadvisors.com
Investor Grievance Email ID: investorgrievance@markcorporateadvisors.com
SEBI Regn No.: INM000012128

For and on behalf of the Acquirers and the PACs:

Sd/-

Sandeep Jindal
("**Acquirer 1**")

For **Allied Commodities Private Limited** ("**Acquirer 2**")

Sd/-

Sandeep Jindal
Authorised Signatory

For **Prompt Vanijya LLP** ("**Acquirer 3**")

Sd/-

Sandeep Jindal
Authorised Signatory

For **Basudev Dealers LLP** ("**PAC 1**")

Sd/-

Sandeep Jindal
Authorised Signatory

Sd/-

Vijay Laltaprasad Yadav
("**PAC 2**")

Date : May 09, 2025
Place : Mumbai